## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 175 OF 2016 & IA NOs. 385 & 519 OF 2016

Dated: 31<sup>st</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Vedanta Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda

Ms. Anshu Malik for R.1

Mr. R. K. Mehta

Ms. Himanshi Andley for R.2 to 5

Mr. Arun Patnaik for R.6

## **ORDER**

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 16.08.2017 after serving copy on the other side.

List the matter on <u>31.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt